

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No220
Co. Appeal 28 of 2017

Proceedings under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha
V/s

The Baroda Crystal Glass Works Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..10/08/2022

Coram:

Justice Ramalingam Sudhakar, Hon'ble President
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.
For the Respondent : Ms. Neha Panchal, Adv. for Mr. H. K. Shah, Adv.

ORDER

List the matter before the regular Bench on 24.08.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**RAMALINGAM SUDHAKAR
PRESIDENT**